NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/667/(IB)/2017

NAME OF THE PETITIONER(S)

: HANDMAN SERVICES LTD

NAME OF THE RESPONDENT(S)

: AIYAN MARKETING PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. T. Jayalatectini

Me Paul & Paul

J Hudeon Samuel

A Poervey

Coursel For operational T. Jayalarnii Creditor

<u>ORDER</u>

Counsel for the Petitioner present and submitted the preliminary arguments. The petition is admitted for hearing. The **Registry** is directed to issue notice to the Respondent. Counsel for the Applicant is also directed to send private notice along with the copy of the petition to the Registered Office address of the Corporate Debtor and file proof of service. Put up on **12.12.2017 at 10.30 A.M.**

MEMBER (JUDICIAL)

ghk